

**IN THE NATIONAL COMPANY LAW TRIBUNAL, AHMEDABAD**  
**COURT - 2**

ITEM No 235- IA 177 (AHM) 2021  
ITEM No 236- IA 178 (AHM) 2021  
In  
CP(IB) 482 of 2019

**Order under Section 9 IBC**

**IN THE MATTER OF:**

Elcen Machines Pvt Ltd  
V/s  
MAKTEL Power Ltd

.....Applicant

.....Respondent

**Order delivered on ..30/05/2022**

**Coram:**

Dr. Deepti Mukesh, Hon'ble Member(J)  
Ajai Das Mehrotra, Hon'ble Member(T)

**PRESENT:**

For the Applicant : Mr. Atul Sharma, Adv.  
For the Respondent :

**ORDER**

**IA 177 (AHM) 2021 & IA 178 (AHM) 2021**

Pleadings are complete. Due to paucity of time matter cannot be heard.

List for hearing on 24.06.2022.

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**AJAI DAS MEHROTRA  
MEMBER (TECHNICAL)**

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**DR. DEEPTI MUKESH  
MEMBER (JUDICIAL)**